

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 2

**IA 3628/2022 in C.P. (IB)/619(MB)2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Nico Extrusion Limited V/s Nicomet Industries Limited**

*Appearance (via video-conference):*

For the Applicant : Adv. Saurabhsai Ganesan

For the Respondent : None Present

Section 9 of the IBC, 2016

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**ORDER**

Ld. Counsel for the Operational Creditor is present. This Bench has observed that hard copies of this Application is not placed on record. Counsel for the Operational Creditor is directed to place on record two sets of hard copies of this Application well before the adjourned date. List this matter on Board on **20.12.2022.**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Akash

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)